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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.9/BB/ 2017 Sl. No. 44/2017	-	To submit further arguments by petitioner	Rule-4 of IB	IDAC Solutions Pvt. Ltd. Vs Liquid Space Entertainment Pvt. Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1) **SHREYAS A**
FOR VGB ASSOCIATES
9036118414

PETITIONER



2) **Reshul K. Arjun .**
For J. Sagan Asso.

Respondent



PCS for petitioner is present and he again requested time to submit further arguments.
Counsel for respondent is also present.

List it on 24.10.2017.


MEMBER (J)


MEMBER (T)